

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, BANGALORE
REGIONAL BENCH - COURT NO. 1**

Central Excise Appeal No. 20016 of 2017

(Arising out of Order-in-Original No. BLR-EXCUS-001-Pr COM-MVK-23-16-17 dated 04.10.2016 passed by the Commissioner of Central Excise, Bangalore.)

M/s. Larsen & Toubro Limited,
Heavy Engineering,
Strategic Electronics Centre,
"Komarla Solitaire"
No.145/2, Old Madras Road,
Bengaluru – 560 093.

Appellant(s)

VERSUS

**Commissioner of Central Excise,
Bangalore I Commissionerate,**
C R Building, P.B.No.5400,
Queens Road,
Bangalore – 560 001.

Respondent(s)

APPEARANCE:

Mr. v. Sridharan, Sr. Advocate, Mr. Ravi Raghavan, Mr. Mohd Ibrahim,
Tushar Sharma, Nischal K.M., Advocates for the Appellant

Mr.P.R.V. Ramanan, Special Counsel (AR) for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 24.01.2024

DATE OF DECISION: 22.07.2024

The appeal is disposed of. For order, see order of date in
Central Excise Appeal No.21060 of 2014.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**

Raja.....